

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-206/2013/4425 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Suchandra Bhattacharjee,
Principal Judge, Family Court,
Dhubri.

Dated Guwahati, the 19th May, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. FC.XII-3/2023/965/E dated 17.05.2023

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 19.05.2023**. The Chief Judicial Magistrate, Dhubri and in his absence the in charge CJM will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-206/2013/4426-4427/A, dated , 19-05-2023

Copy to:

1. The Chief Judicial Magistrate, Dhubri.
2. ✓ The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

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